

ITEM NO.112

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 162/2017

INDRAJEET

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 08-05-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. S. D. Singh, Adv. (not present)
Ms. Bharti Tyagi, AOR (not present)

For Respondent(s) : Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. None is present for the appellant.
2. Learned counsel for the respondents seeks time.
3. List after eight weeks.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)
ASSISTANT REGISTRAR